

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT III**

**Item No.137**  
New IA-581/2021  
In  
IB-910(ND)/2020

**IN THE MATTER OF:**

Avon Ispat & Power Limited

**Vs.**

Hema Engineering Industries Ltd.

**...OPERATIONAL CREDITOR**

**...CORPORATE DEBTOR**

**SECTION**

U/s 9 of IBC

**Order delivered on 01.04.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**


For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 20.04.2021.

  
**(Madhu Narula)**  
**Court Officer**